

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)**

107

SEVENTEENTH LOK SABHA

ONE HUNDRED AND SEVENTH REPORT

**[Delay in laying of the Annual Reports and Audited Accounts of
the Indian Institute of Technology, Goa]**

(Presented on 27 March 2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
March, 2023/Chaitra, 1945(Saka)**

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)

Shri Girish Chandra

-

Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2022-23), having been authorized by the Committee to present this Report on their behalf, present this One Hundred Seventh Report in respect of delays in laying of the Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa.

2. In terms of the recommendations of the First Report and the Second Report (05th Lok Sabha) and the Second Report (06th Lok Sabha) of the Committee on Papers Laid on the Table, presented to the House on 08th March, 1976, 12th May, 1976 and 22nd December, 1977 respectively, the Annual Reports and Audited Accounts of the Organisations/companies are required to be laid on the Table of the House within nine months of the closure of accounting year.

3. The Committee considered the matter of delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa for the years 2018-19 to 2020-21 and took oral evidence of the representatives of the Ministry of Education and the Indian Institute of Technology, Goa at their sitting held on 01 August, 2022.

4. The Committee considered and adopted this Report at their sitting held on 23 March, 2023.

5. The Committee wish to express their thanks to the officers of the Ministry of Education and the Indian Institute of Technology, Goa for furnishing the written replies and other material/information and for placing their views in the matter before the Committee.

6. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

7. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi

23 March, 2023
02 Chaitra, 1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table

(iv)

Report

Delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa

In May 2016, the Union Cabinet gave its ex-post- facto approval to amend the Institutes of Technology Act, 1961, for incorporation of six new IITs including IIT Goa — an Institution of National Importance (INI). Subsequently on July 30, 2016, IIT Goa made its auspicious beginning from the Goa Engineering College campus at Farmagudi, Ponda. The Institute embarked on its academic journey under the mentorship of IIT Bombay with an enrolment of 90 undergraduate students in three branches of engineering — Mechanical, Electrical and Computer Science & Engineering

Since 2017, the Institute has made significant progress in academics and research despite the hurdles of operating from a temporary campus and the COVID-19 pandemic.

Academics and its allied activities go hand in hand. The Institute has also made significant progress in the research and development activities by establishing modern laboratories which can help in nurturing the technologies and demand of the society. The Institute has four Centres of Excellence namely, (i) Center for Appropriate Technology for Rural Sectors (CATeRS), (ii) Center of Excellence in Particulates, Colloids and Interfaces, (iii) National Supercomputing Mission Nodal Center for High Performance Computing, and (iv) Artificial Intelligence; Siemens Digitalization Center of Excellence.

2. The Papers of the Institute are being laid on the Table of the House as per the Institute of Technologies Act, 1961 which provides that: -

“The accounts of every Institute as certified by the Comptroller and Auditor-General of India or any other person appointed by him in this behalf together with the audit report thereon shall be forwarded annually to the Central Government and that Government shall cause the same to be laid before each House of Parliament.”

3. As regards time line for laying the requisite documents of the Indian Institute of Technology, Goa, the Ministry of Education is following the General Financial Rules, 2017 as laid down by the Ministry of Finance in respect of autonomous bodies for laying their Annual Reports & Audited Accounts on the Table of the Lok Sabha as well as the Rajya Sabha which states that –

“As per GFR 2017, the Annual Report and Annual Audited Accounts are to be laid on the table of both the houses of the parliament within nine months from the closure of the Financial Year. As such, these reports should be mandatorily laid before 31st December so as to avoid any delay in submission of these reports.”

4. In terms of the recommendations of the Committee on Papers Laid on the Table contained in its First and Second Reports of 5th Lok Sabha and also in the Second Report of 6th Lok Sabha presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Reports and Audited Accounts of the Organisations/Corporations/PSUs are required to be laid on the Table of the House within nine months of the closure of the accounting year. To comply with the requirement, proper time schedule should be laid down for compilation of the Annual Reports and Annual Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of Annual Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reason, the Annual Reports and Audited Accounts of Organizations/Corporations/PSUs could not be laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the aforesaid period or as soon as the House assembles explaining the reasons as to why the documents could not be laid.

5. On being asked by the Committee to furnish the year-wise funds released by the Government of India to the IIT, Goa during the last six years i.e. 2016-2017 to 2021-2022, the Ministry have furnished the information, which is placed in a statement at **APPENDIX –I**

6. The scrutiny by the Committee on Papers Laid on the Table (Lok Sabha) reveals that the Annual Reports and Audited Accounts of the IIT, Goa for the years 2018-19 to 2020-21 have been laid on the Table of the House with the delays of 13, 11 and 7 months respectively. The dates of laying and the extent of delay in laying of the Annual Reports/Audited Accounts of the IIT, Goa have been given at **Annexure-II**.

The Committee note that the Institute has been receiving funds from the Government of India through the Ministry of Education (Department of Higher Education) since the year 2016-2017. The Ministry in their written replies have submitted that the Institute was earlier functioning under the mentorship of Indian Institute of Bombay since its inception i.e. 2016 upto 2017-2018. Thereafter, the Institute started its independent administrative activities. Regarding laying of the Annual Reports and Audited Accounts of the Institute for the years 2016-2017 and 2017-2018, no reply has been submitted by the Ministry. However, the Committee note from their Record that the

requisite documents of the Institute for the years 2016-2017 and 2017-2018 have been laid on 7.1.2019 and 9.12.2019 respectively. Therefore, these documents are also laid with delays of 12 months and 11 month respectively.

7. The chronological sequence of different activities involved in finalization of Annual Reports and Audited Accounts of the IIT, Goa for the years 2018-19 to 2020-21 are given at **Annexure-III**.

8. As regards the reasons for delay in laying of the Annual Reports and Audited Accounts of Institute, the Ministry, in their written reply informed that: -

“The Institute is presently operating from its transit campus at the premises of Goa Engineering College, Farmagudi, Ponda. The Institute does not have any residential accommodation within the premises of the transit campus to house its Faculty / Staff, which are involved in the preparation of annual accounts and annual reports.

IIT Bombay mentored the Institute up to the FY 2017-18. Thereafter, the Institute started its independent administrative activities with bare minimum staff.

The Covid-19 Pandemic situation during the first wave (2020) and the second wave (2021), made it very difficult for the Institute to complete the task relating to Annual Accounts and Annual Reports, as the officials were unable to undertake frequent to-and-fro movement to the campus and this has significantly affected the preparation of the Annual Accounts / Annual Reports for the FY 2019-20 and 2020-21 respectively.

After completion of the Annual Accounts, the same was placed before the BoG of the Institute for its approval. After the approval of the BoG, the same was sent to C&AG for its certification.

After receiving this certification, the Final Accounts along with the SAR are included in the Annual Accounts and placed before both the Houses of Parliament for its acceptance.

All the efforts and necessary care have been taken to prepare the books in order to avoid any errors and adverse remarks in spite of the aforesaid Pandemic situation.”

9. On being enquired as to whether the Ministry/Institute have identified the stages in which delays have occurred during all these years and respective measures taken to curtail delays in future, the Ministry in their written reply stated as under: -

“The following are the stages of approval of AR/AAs:

<i>Finalization of Accounts/Annual Reports by the Institute</i>	<i>2.5-3 Months</i>
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<i>Approval from the FC/ BoG</i>	<i>1 Month</i>
<i>C&AG Audit</i>	<i>1 Month</i>
<i>Receipt of Certification from C&AG</i>	<i>3 Months</i>
<i>Approval of the audited accounts from BoG of the Institute</i>	<i>1 Month</i>
<i>Incorporation of SAR in the AAs printing of AA/AR and sending the same to MoE for placing before Parliament</i>	<i>2 Months</i>

Simultaneously, the Annual Report is also prepared bringing out all the important activities carried out by the Institute, preparation of the Annual Report in English and Hindi versions and printing, binding, etc. The Annual Accounts and Annual Report are sent together to MoE to place the same before Parliament. During the FY 2019-20 & 2020-21, there was a delay due to the COVID pandemic which was beyond the control of the Institute.

However, this year Annual Accounts of the Institute were finalized on 25th of May 2022 i.e., within the scheduled time for finalization of accounts. The accounts were adopted by the BoG on 21st June 2022, and the same were submitted to the C&AG on 22nd of June 2022 for Audit. Subsequently, the Certification Audit of the Institute for FY 2021-22 has been taken up by the C&AG audit team from 4th to 29th July 2022.

10. The Committee desired to know as to whether any Standard Operating Procedure (SOP) to pursue with the auditing of accounts and finally timely receipt of the final audit reports from the audit authorities and the relevant documents from the organization has been prepared by the Ministry, it has been informed by the Ministry that-

“All the institutions (IITs) are requested to adhere to the time line indicated/prescribed for the various activities involved in preparation of Audited Accounts /Annual Report.”

11. On being enquired by the Committee as to whether the Ministry/ organization has faced any procedural difficulties associated with convening the meeting of the competent authority for getting approval of the documents etc, the Ministry have stated that –

“During 2019-20 and 2020-21, it took around two months for approval of the Annual Accounts by the competent authority of the Institute, due to Covid pandemic situation.”

12. When the Committee desired to know the status of digitization and computerization of the process of accounting, to facilitate speedy and timely compilation of accounts, the Ministry in their written reply stated that-

“Being a new Institute, development of ERP System is in process. However, other

infrastructure and hardware facilities are available to cater to the needs of the Institute. Trained manpower like office assistant/data operators under the supervision of Group B and Group A officers are available to maintain and update the accounts. Currently the Institute is using the Tally package for managing its accounting activities.”

13. On being enquired by the Committee as to whether the Ministry/ Institute has taken the help of Information technology to ensure that the documents are laid on the Table of the House within times and whether there is any internal auditing mechanism. The Ministry in their written reply stated that-

“Website has been prepared to monitor the various stage of preparation and submission of Annual Report and Audited Accounts. The institutes are requested to adhere to the time lines.”

14. With regard to the problems faced in connection with the translation of documents and subsequent printing thereof, the Ministry, in their written reply, submitted the following:

“Printing of AR/AA is a time consuming process & getting the same translated to Hindi is a difficult process in a non-Hindi speaking state like Goa. Committee may consider recommending submission of AR/AA in soft copy/e-document format so that considerable time can be saved.”

15. The Committee further desired to know whether any remedial measures have been taken or are proposed to be taken by the Ministry and the organisation to ensure timely laying of documents before the Parliament within the prescribed period of nine months from the close of the accounting year, in future, the Ministry in their reply submitted -

“The Institute is taking all efforts to adhere to the time schedule to ensure obtaining timely approvals. This year Annual Accounts of the Institute were finalized on 25th of May 2022 i.e., within scheduled time for finalization of accounts. The accounts were adopted by the BoG on 21st June 2022, and the same were submitted to the C&AG on 22nd of June 2022 for Annual Audit. Subsequently, the Certification Audit of the Institute for FY 2021-22 has been taken up by the C&AG audit team from 4th to 29th July 2022.”

16. The Committee examined the matter of delays in laying Annual Reports and Audited Accounts of the IIT, Goa for the years 2018-19 to 2020-2021 in detail and took oral evidence of the representatives of the Ministry of Education and the IIT, Goa in this matter on 01 August, 2022.

17. The Secretary of the Ministry and the IIT, Goa admitted the delay on their part and submitted that the delay was due to the COVID pandemic effects.

18. On being enquired by the Committee the delays on the part of the Ministry in the process of laying the documents on the Table of the House, the Secretary of the Ministry regretted for delays and assured that the requisite documents of the IIT, Goa for the year 2021-2022 would be laid within the stipulated time in future.

Observations/Recommendations

19. The Committee note that the Indian Institute of Technology, Goa was established in the year 2016 and has been receiving funds from the Ministry of Education (Department of Higher Education) since its inception. As per recommendation of the Committee contained in Paras 1.16 and 3.5 of its First Report (5thLok Sabha), Paras 4.16 and 4.18 of Second Reports of 5thLok Sabha and Paras 1.12 and 2.6 to 3.8 of Second Report of 6thLok Sabha presented to the House on 08-03-1976, 12-05-1976 and 22-12-1977 respectively and General Financial Rules the Annual Reports and Audited Accounts of the Institute are required to be laid on the Table of the House within nine months from the closure of the accounting year. However, the Committee observe that the requisite documents of the Institute for the years 2018-2019 to 2020-2021* were laid with delays of 13, 11 and 7 months respectively. As regards laying of the requisite documents of the Institute for the year 2016-2017 and 2017-2018, no reply has been given by the Ministry. The Committee feel that the Ministry should have furnished all the records regarding the laying of the requisite documents of the Institute since its inception as desired by the Committee. The Committee, therefore, recommend to take note the directions of the Committee.

20. The Committee examined the reasons for delay in laying of the requisite documents of the Institute for the years 2018-2019 to 2020-2021 and observe that there are three different reasons of delays. For the year 2018-2019, it has been observed that the Institute had submitted their requisite documents to the Ministry on 13 March, 2020. However, these documents were laid on the Table of the House on 08 February, 2021 with delay of near about one year. The reasons for delay in this regard have not been furnished by the Ministry. The task of preparation of Annual Reports and Audited Accounts for the financial year 2019-20 to 2020-21 was significantly affected due to COVID-19 pandemic. The Committee are of the considered opinion that the long time taken by the Ministry in laying the requisite documents could not be justified on any ground. The Committee, therefore, recommend for paying utmost attention to the General Financial Rules as well as the recommendations of the Committee towards timely laying of the requisite documents.

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- In addition, the requisite documents of the IIT, Goa for the year 2021-2022 have been laid on 06.02.2023

21. The Committee also note that though the Institute has compiled the Annual Accounts for the year 2020-2021 within three months as recommended by the Committee, the Annual Accounts of this year were submitted by the Institute to Audit Authorities on 1.12.2021. The Committee are not convinced with the reason put forth by the Ministry that the delay in this regard was due to Covid-19 as submission of Annual Accounts to Audit Authorities is hardly a work which could have been redressed with proper planning. The Committee firmly believe that the delay at this stage has been due to lack of concern on the part of Institute. The Committee, therefore, recommend that the Ministry may strengthen its monitoring mechanism at each stage to ensure that inordinate delays in laying the documents do not occur in future.

22. Getting the documents of the Institute translated in Hindi version and printing thereof is stated to be another reason for delays. However, the Committee observe from the replies that the Institute took less than 01 month, 2 days and 7 days for the year 2018-19 and 2019-20 and 2020-21 respectively for translation and printing and therefore this should not be an excuse for delay in laying the documents in time. The Committee, therefore, recommend that concerted efforts should be made by the ministry and the Institute for timely laying of documents.

23. The Committee hope and trust that the Ministry/Institute would abide by the assurance given by them to the Committee so that the documents of the Institute are laid on the Table of the House within the stipulated period of nine months after close of the accounting year in future.

24. The Committee also impress upon the Ministry that if due to some unavoidable reasons, the Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

New Delhi

23 March, 2023
02 Chaitra,1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table

Statement showing the funds/ Grants-in-aid released by the Ministry to the Indian Institute of Technology, Goa for the years 2016-17 to 2021 -2022.

(Rupees in Crores)

FY	Grant in Aid from MoE			Total Grants
	31	35	36	
2016-17	7.00	16.67	2.50	26.17
2017-18	1.50	20.00	3.50	25.00
2018-19	3.75	24.20	4.81	32.76
2019-20	6.24	26.78	13.51	46.53
2020-21	13.27	31.03	14.62	58.92
2021-22	13.90	0.00	15.45	29.35
Total	45.66	118.68	54.39	218.73

Appendix -II
vide para 05 of the Report

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa for the years 2016-17 to 2020-2021.

Year	Date by which required to be laid	Date of laying of Annual Reports and Audited Accounts	Extent of delay
2016-2017	31.12.2017	07.01.2019	12 Months
2017-2018	31.12.2018	09.12.2021	12 Months
2018-2019	31.12.2019	03.02.2020	13 Months
2019-2020	31.12.2020	29.11.2021	11 Months
2020-2021*	31.12.2021	01.08.2022	07 Months

- **In addition, the requisite documents of the IIT, Goa for the year 2021-2022 have been laid on 06.02.2023**

Appendix -III
vide para 06 of the Report

The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa for the years 2018-19 to 2020-2022

Sub-Question	Points	Year-wise details for the financial years from 2018-2019 to 2021-2022			
		2018-19	2019-20	2020-21	2021-22
(i)	Date of approach to the audit authorities	NA	NA	NA	NA
	Time taken after the closure of accounting year	NA	NA	NA	NA
(ii)	Date of appointment of statutory auditors	NA	NA	NA	NA
	Time taken after the approaching the audit authorities for appointment of auditors	NA	NA	NA	NA
(iii)	Date of compilation of annual accounts	8 th August '19	20 th July '20	30 th June '21	25 th May '22
	Time taken after the closure of the accounting year	4 months	Within 4 months	Within 3 months	Within 2 months
(iv)	Date of submission of annual accounts to auditors	26 th August '19	4 th of August '20	1 st December '21	22 nd June '22
	Time taken after closure of respective accounting year	With in 5 months	4 months	8 Months	Within 3 months
(v)	The date and duration for auditing the annual accounts by statutory auditors	16 th - 27 th Sep '19	17 th August - 15 th Sep '20	13 th to 31 st December '21	4 th to 29 th of July '22
(vi)	The date of queries raised by auditors during auditing/ after completion of the annual accounts	16 th - 27 th Sep '19	17 th August - 15 th Sep '20	13 th to 31 st December '21	Audit by C&AG Team is in process
	Time taken by auditors in raising the queries during auditing/after completion of the annual accounts to audit authorities	16 th - 27 th Sep '19	17 th August - 15 th Sep '20	13 th to 31 st December '21	
(vii)	The date on which the replies to the audit queries were furnished to the	16 th - 27 th Sep '19	17 th August - 15 th Sep '21	13 th to 31 st December '21	

	Auditors		'20		
	The time taken to resolve the queries	16 th - 27 th Sep '19	17 th August - 15 th Sep '20	13 th to 31 st December '21	
(viii)	The date on which draft Audit Report was issued by Audit Authorities	13 th Nov '19	12 th October '20	20 th January '22	
	Time taken after auditing of the annual accounts	With in 2 months	1 month	1 month	
(ix)	The date on which the final audit report received by the Institute	08 th Jan '20	5 th of March '21	6 th April '22	
	Time taken after issue of draft report	With in 2 months	With in 5 months	Within 3 months	
(x)	Total time taken by the audit authorities after receiving of the annual accounts to furnishing the final audit report to the Institute	4 months	7 months	4 months	
(xi)	Date of finalization of the annual report	20th July 2019	25th July 2020	25th July 2021	Yet to be finalized. (Will be finalized and unveiled during the 3rd convocation and IIT Goa foundation day scheduled to be held on 30th July 2022.)
	Time taken after the closure of the financial year; and also	Within 4 months	Within 4 months	Within 4 months	
	Time taken after the receipt of the final audit report	NA	NA	NA	
(xii)	The date on which documents were got approved from the Competent Authority	12th February 2020	3rd August 2020	1st December 2021	
	Time taken after finalization of Annual Report	07 Months	Within 4 months	05 months	
	Time taken after receipt of Final Audit Report	NA	NA	NA	

(xiii)	The date on which documents were taken up for translation & printing	20 th Feb '20	20 th August 2020 (Annual Report) 8 th June '21 (Annual Accounts)	15 th December 2021 (Annual Report) 10 th June '22 (Annual Accounts)	
	The time taken for completing the task at each stage.	With in 1 month	Within 2 days	Within 7 days	
(xiv)	The date for sending the documents to the Ministry for being laid in House after the completion the task at each stage.	13 th Mar '20	11 th June '21	18 th June '22	
	Time taken by the organisations in sending the documents of the Ministry	With in 1 month	Within 2 days	Within 7 days	
(xv)	The date of laying the documents to the House.	LS- 8 th Feb '21 RS- 10 th Aug '21	LS- 29 th Sep '21 RS-11 th Aug '21	Will be laid* in the current session	
	Time taken after receipt of the documents from the Organisation	1 year	3 months	--- *	**

***The requisite documents of the year 2020-2021 were laid on the 01.08.2022.**

**** The requisite documents of the year 2020-2021 were laid on the 06.02.2023.**

**EXTRACTS OF THE MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2021-2022)**

The Committee sat on Monday, 1st August, 2022 from 15:00 hrs. to 15:30 hrs. in Committee Room "C", Parliament House Annexe, New Delhi.

Present

Shri Ritesh Pandey - ***Chairperson***

Members

2. Dr. A. Chellakumar
3. Shri Pallab Lochan Das
4. Smt. Aparupa Poddar
5. Shri S. Ramalingam
6. Shri Saptagiri Sankar Ulaka
7. Shri Ashok Kumar Yadav

Secretariat

1. Smt. Suman Arora - Joint Secretary
2. Shri Uttam Chand Bharadwaj - Additional Director

Witnesses

The Ministry of Education (Department of Higher Education)

1. Shri K. Sanjay Murthy - Secretary
2. Shri Rakesh Ranjan - Additional Secretary

The Indian Institute of Technology, Goa

1. Ms. Manmohan Kaur - Adviser (Cost)
2. Prof. B.K. Mishra - Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them about the agenda.

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5. Thereafter, the Committee took up the case of the delays in laying the Annual Reports and Audited Accounts of the Indian Institute of Technology, Goa, for the years 2018-2019 to 2020-2021 which is under the administrative control of the Ministry of Education (Department of Higher Education)

Then the witnesses of the Ministry of Education (Department of Higher Education) MoE(DoHE) and the Indian Institute of Technology(IIT), Goa were called in.

6. The representatives of the MoE(DoHE) and IIT, Goa were requested to tender oral evidence on the subject i.e., delays in laying the Annual Reports and Audited Accounts of the IIT, Goa for the years from 2018-2019 to 2020-2021.

7. The Chairperson welcomed the representatives of the MoE (DoHE) and IIT, Goa to the sitting of the Committee and informed them about the agenda of the sitting. The Chairperson also explained to the witnesses, the provisions of Direction 58 of Directions by the Speaker, Lok Sabha regarding the confidentiality of the proceedings.

8. The representatives of the MoE (DoHE) and the IIT, Goa admitted the delay on their part and submitted that the IIT, Goa was receiving Grants-in Aid from the Government of India since 2016-2017. The IIT, Bombay mentored the Institute up to the FY 2017-18. Thereafter the Institute started its independent administrative activities with bare minimum staff. The documents of the IIT, Goa for the year 2018-19 were laid on the Table of the House with delay due to lack of staff and experience and, for the years 2019-2020 and 2020-2021, were laid with delays due to the COVID pandemic effects which were beyond the control of the Institute.

9. On being enquired by the Committee the delays on the part of the Ministry in the process of laying the documents on the Table of the House, the Secretary of the MoE regretted for delays and assured that such kind of lapses would not recur in future. He assured to the Committee that the requisite documents of the IIT, Goa for the year 2020-2021 would be laid during the ongoing Session and for the year 2021-2022 within the stipulated time.

10. The Hon'ble Chairperson thanked the representatives of the MoE (DoHE) and the IIT, Goa for their free and frank views in connection with the examination of the subject.

A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

The Committee then adjourned.

Committee On Papers Laid On The Table (2022-23)

The Extracts of the Minutes of the sitting of the Committee on Papers Laid on the Table held on 23 March, 2023

The Committee sat on Thursday, 23rd March, 2023 from 15:00 hours to 17:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra - ***Chairperson***

***Members
(Lok Sabha)***

1. Shri Pallab Lochan Das
2. Choudhary Mehboob Ali Kaiser
3. Shri Jamyang Tsering Namgyal
4. Shri Ashok Kumar Yadav

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda.

xx xx xx xx

4. At first, the Committee took up the following four draft Reports and eight Action taken Reports for consideration and adoption:-

- i. Xx XX XX XX
- ii. Action Taken by the Government on the recommendations made by the Committee in their Seventy-eighth Report (17th Lok Sabha) regarding delay in laying the Annual Reports and Audited Accounts of the Indian Institute of Technology (IIT), Goa
- iii to xii xx xx xx

The above mentioned four Reports and eight Action Taken Reports were unanimously adopted by the Committee and the Chairperson was authorized by the Committee to finalize and present Reports to the Lok Sabha.

XX	XX	XX	XX
XX	XX	XX	XX

(A Copy of the verbatim proceedings of the sitting is kept.)

The Committee then adjourned.
